

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION - 1,
MUMBAI

CP-957/252(1)/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **FORNWORTH INVESTMENT ADVISORS PVT.LTD.**

v/s.

ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT : Section 252(1) OF THE C.A., 2013

ORDER

42. CP-957/252(1)/MB/2018

CP 957 OF 2018 is allowed.



SDI-

RAVIKUMAR DURAISAMY
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)